NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **21.05.2025** (WEDNESDAY)
CHENNAI BENCH

VACATION COURT (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	
2.	Comp App (AT) (CH) (Ins) No. 247/2025 For Exemption IA No. 697 & 698/2025 For Stay IA No. 699 & 700/2025	Paturu Murali Krishna Suspended Director of GVK Energy Ltd. Vs IDBI Bank Ltd. & Anr.	Mr. Siddharth Govind	Mr. P Elayarajkumar For Caveator
3.	Comp App (AT) (CH) No. 68/2025 For Interim relief IA No. 701/2025	Think & Learn Pvt. Ltd. Through its RP- Shailendra Ajmera Vs Aakash Educational Services Ltd. & 24 Ors.	Ms. Pooja Mahajan	

02.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 164/2025 For Stay IA No. 449/2025	Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd.	Mr. Bibhas Kittur (Vakalat defective)	Mr. Abhishek Jenasenan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 166/2025 For Stay IA No. 452/2025	Pankaj Srivastava IRP of Think and Learn Pvt. Ltd. Vs GLAS Trust Company LLC & Anr.	Mr. Bibhas Kittur (Vakalat defective)	Mr. Thriyambak J Kannan For Caveator

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
3.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan- R2
4.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli- R1 Mr. Vishnu Mohan- R2

By the order of Hon'ble Member (Judicial)

Chennai Bench

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